## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CA/122/CAA/2017

NAME OF THE TRANSFEROR

: UNIVERSAL PRINT SYSTEM LTD

NAME OF THE TRANSFERRE

LTD

: MANIPAL UTILITY PACKAGING SOLUTIONS PVT

: 230 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. C. PRABHAKAR

PCS

UNDER SECTION

Appearing for Transferor

Company

## **ORDER**

PCS representing the applicant present and submitted that as per the orders passed on 31.08.2017, meeting of the shareholders and trade creditors were conducted. PCS filed a memo praying time to extend the date for filing the petition as the same could not be filed before the date specified in the order, i.e. 20.10.2017. The memo is taken on record. In the circumstances and in view of the submissions made by the PCS and reasons specified in the memo, I am inclined to extend time and he is permitted to file the petition by 30.10.2017.

K Anantha Padmanabha Swamy Member (Judicial)

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